

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(41)
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/324/ (IB)/2017
NAME OF THE PETITIONER(S) : SANMAC MOTOR FINANCE LTD
NAME OF THE RESPONDENT(S) : RAVISHANKAR INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. HALLEL BEN
FOR
P. NEELAKANTHAM

Counsel for Petitioner O. Hallel Ben.

ORDER

Counsel for petitioner present and prayed time for making submissions. He also stated that in another matter against this respondent, Hon'ble High Court of Madras has appointed an Official Liquidator. The counsel is directed to place the said order for passing appropriate order. Put up on 31.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)